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No.K-13029/01/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, Dated 19th May, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justices (i)Bawa Singh Walia, (ii)Raj Mohan Singh,(iii)Miss Jaishree Thakur,(iv)Amit Rawal,(v)Deepak Sibal,(vi)Hari Pal Verma,(vii) Anupinder Singh Grewal,(viii) Smt. Raj Rahul Garg,(ix) Gurmit Ram, (x) Smt. Sneh Prashar,(xi) Darshan Singh, and (xii) Dr. Shekher Kumar Dhawan, Additional Judges of Punjab and Haryana High Court, to be Judges of the Punjab and Haryana High Court, with effect from the date they assume charge of their respective offices.



(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

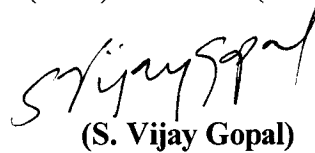
**The Manager,
Government of India Press,
FARIDABAD**

No. K-13029/01/2016-US.II

Dated: 19.05.2016

Copy forwarded to:

- 1 S/Shri Justices (i) Bawa Singh Walia, (ii) Raj Mohan Singh,(iii) Miss Jaishree Thakur,(iv) Amit Rawal,(v)Deepak Sibal,(vi)Hari Pal Verma,(vii) Anupinder Singh Grewal, (viii) Smt. Raj Rahul Garg,(ix) Gurmit Ram, (x) Smt. Sneh Prashar,(xi) Darshan Singh, and (xii) Dr. Shekher Kumar Dhawan, Additional Judges, Punjab and Haryana High Court, Chandigarh,
- 2 The Secretary to the Governor of Punjab, Chandigarh.
- 3 The Secretary to the Governor of Haryana, Chandigarh.
- 4 The Secretary to the Chief Minister of Punjab, Chandigarh
- 5 The Secretary to the Chief Minister of Haryana, Chandigarh
- 6 The Secretary to the Acting Chief Justice, Punjab & Haryana High Court, Chandigarh.
- 7 The Chief Secretary, Government of Punjab, Chandigarh.
- 8 The Chief Secretary, Government of Haryana, Chandigarh.
- 9 The Registrar General, Punjab & Haryana High Court, Chandigarh.
- 10 The Accountant General, Punjab, Chandigarh.
- 11 The Accountant General, Haryana, Chandigarh.
12. The Secretary to the Governor, Rajasthan, Jaipur.
13. The Secretary to the Chief Minister, Rajasthan, Jaipur.
14. The Secretary to the Chief Justice, Rajasthan High Court, Jodhpur.
15. The Chief Secretary, Government of Rajasthan, Jaipur.
16. The Registrar General, Rajasthan High Court, Jodhpur.
17. The Accountant General, Rajasthan, Jaipur.
18. The Secretary to the Governor, Jammu & Kashmir, Jammu/Srinagar.
19. The Secretary to Chief Minister, Jammu & Kashmir, Jammu/Srinagar.
20. The Secretary to the Chief Justice, Jammu & Kashmir High Court, Jammu/Srinagar.
21. The Chief Secretary, Government of Jammu & Kashmir, Jammu/Srinagar.
22. The Registrar General, Jammu & Kashmir High Court, Srinagar.
23. The Accountant General, Jammu & Kashmir, Srinagar.
- 24 The President`s Secretariat, (CA.II Section),New Delhi
- 25 PS to Principal Secretary to the Prime Minister, New Delhi.
- 26 The Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 27 PS to ML&J/PSO to Secretary (Justice)/JS(J-I)/DS(ANS)/US.I/S.O. (Desk).


(S. Vijay Gopal)

Under Secretary to the Government of India
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